

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 5

Thursday, the 13th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 13th March, 2008 from 9.30 A.M. to 1.38 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	5	02	--	19

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: 01.

II CONSTITUTION OF COMMITTEE.

During the discussion on Starred Question No. 853, the Parliamentary Affairs Minister stated that the facts and figures given by Shri Om Parkash Chautala relating to waiving of interest of loans of the farmers in the year 1987-88 by the Government of Haryana headed by the then Chief Minister Ch. Devi Lal father of Shri Om Parkash Chautala during his speech on the Motion of Thanks on the Governor's Address were factually incorrect. The Parliamentary Affairs Minister then apprised the House about the correct facts and figures. However, with a view to finding the factual position in this regard a Committee of the House was suggested to be constituted.

On a suggestion put by the Parliamentary Affairs Minister and agreed to by the House, the Speaker constituted a Committee of the House under the Chairmanship of Shri Mange Ram Gupta, Education and Transport Minister with the following members.

1. Shri Mange Ram Gupta, Education and Transport Minister Chairperson
2. Shri Phool Chand Mullana Member
3. Shri Karan Singh Dalal Member
4. Shri Ishwar Singh Palaka Member
5. Shri Tejender Pal Singh Man Member
6. Shri Arjan Singh Member

III INTIMATION REGARDING ABSENCE

The Speaker informed the House that he had received a letter from Smt. Kiran Choudhary, Minister of State for Forests and Tourism dated 12th March, 2008,

stating that she is unable to attend the sitting of the House due to illness of her mother.

IV LEAVE OF ABSENCE.

The Speaker informed the House that he had received a letter dated 12th March, 2008 from Shri Bhart Singh Chhokar MLA seeking leave of absence from the sitting of the House for 13th and 14th March, 2008 due to illness of his wife. and moved that leave of absence be granted to Shri Bhart Singh Chhokar to remain absent from the sitting of the House on 13th 14th March, 2008.

The motion was put and carried.

V NOTICES OF CALLING ATTENTION MOTIONS

When enquired, the Speaker informed-

- (i) Dr Sita Ram and three other members that notice of their calling attention motion No.8 regarding highhandedness/bungling in post graduate entrance examination of Haryana Medical College, sent to the Government for comments within 72 hours.
- (ii) Dr. Sita Ram and Ram Phal Chirana that notice of their calling attention motion No. 7 regarding severely damage of crops due to heavy cold/pala has been disallowed and intimation sent to them.
- (iii) Dr. Sushil Indora and Shri Ram Phal Chirana that notice of their calling attention motion No. 6 regarding shortage of power in the State has been disallowed and intimation sent to them.
- (iv) Dr. Sushil Indora and Shri Ram Phal Chirana that notice of their calling attention motion No. 5 regarding situation arising out due to scarcity of domestic gas in the State has been disallowed and intimation sent to him.

VI WELCOME TO THE STUDENTS OF D.A.V. COLLEGE, SADHAURA.

During the question hour, the Power Minister on behalf of the House, welcomed the students of D.A.V. College, Sadhaura, who are sitting in the visitors' gallery to witness the proceedings of the House.

VII NON-OFFICIAL RESOLUTION REGARDING ADMINISTRATIVE CONTROL OF AGRA CANAL

At 10.35 A.M, Shri Karan Singh Dalal, a member from the Treasury Benches moved the following resolution-

“That this House recommends to the State Government that some mechanism may be evolved to have the administrative control over the functioning of Agra Canal for proper and assured supply of share of water to the territory of Haryana State.”

and spoke for 86 minutes.

Sarvshri Udai Bhan, Mohinder Pratap Singh, Dharambir Gauba and Dr. Shiv Shankar Bhardwaj, members from the Treasury Benches, spoke for 13, 5, 1 and 8 minutes respectively.

Urban Development Minister, Finance Minister and Kumari Sharda Rathore, Parliamentary Secretary, spoke for 3, 3 and 5 minutes respectively.

Sarvshri Harsh Kumar, Habib-Ur-Rahman, Sukhbir Singh Jonapuria, Naresh Yadav and Radhey Shyam Sharma Amar, Independent Members, spoke for 2, 2, 2, 4 and 3 minutes respectively.

Shri Sahida Khan and Dr. Sushil Indora, Members from the Indian National Lok Dal, spoke for 1 and 3 minutes respectively.

The Irrigation Minister, spoke for 31 minutes and requested Shri Karan Singh Dalal MLA, the mover of the resolution, to withdraw the resolution.

Shri Karan Singh Dalal, with the permission of the House, withdrew the resolution and spoke for 6 minutes.

VIII EXTENSION OF SITTING.

The Speaker with the sense of the House, extended the time of the sitting at 1.29 P.M. for 10 minutes.

The Sabha then adjourned till 9.30 A.M. on Friday, the 14th March, 2008.

**. CHANDIGARH
The 13th March, 2008.**

**SUMIT KUMAR
SECRETARY.**

